

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH LUCKNOW.**

O.A. No. 532/2006

^{26th}
This, the 1 th day of February, 2008.

HON'BL MR. M. KANTHAIAH, MEMBER (J)

R.D. Shankhwar, aged about 61 years,
Son of Late Shri Badlu Prasad;
Resident of B-653,
Indira Nagar, Rae Bareilly.

Applicant.

By Advocate Shri Praveen Kumar.

Versus

1. Union of India, through the Commissioner,
Kendriya Vidyalaya Sangathan, New Delhi.
2. The Joint Commissioner,
Kendriya Vidyalaya Sangathan, Lucknow.

Respondents.

By Advocate Shri Surendran P.

Order (Oral)

By Hon'ble Mr. M. Kanthaiah, Member(J)

Heard both sides.

2. The applicant has filed the original application to issue directions to the respondent authorities to pay the amount shown in para 4.3 of the O.A. towards medical reimbursement alongwith interest @ 12% p.a. It is also the claim of the applicant that the respondents have made some payments but they have not given the details in respect of which head they have paid such amounts and as such, he is not in a position to say the details of those payments in respect of his claim covered in Para 4.3 of O.A. It is also his contention that he made representation covered under Annexure A-3 dated 27. 7.2000 and followed by other reminders in respect of the medical reimbursement but, so far the respondents have not given any reply and as such, he was forced to file this O.A.

3. Respondents counsel opposed the claim of the applicant for issuing any directions for payment of such medical reimbursement on the ground that the representation of the applicant is still pending.

4. In view of the above circumstances, the O.A. is disposed of with a direction to the respondent No. 2 to dispose of the pending representation of the applicant covered under Annexure A-3 dated 27.7.2000 in respect of his claim for medical reimbursement as indicated in his Para 4.3 of O.A. and also to consider this O.A. as additional representation with a reasoned order within 3 months as per rules from the date of receipt of copy of this order. No costs.


(M. KANTHAIAH)
MEMBER (J)

26.02.2008

v.